NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take notice that the following matters listed on 20.11.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
2.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
3.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India &Anr.	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2

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